

HIGH COURT OF HIMACHAL PRADESH "REVENSWOOD", SHIMLA.
No. HHC/GAZ./14-158/84-IV- Dated Shimla, the 12th April, 2016.
Website: <http://hphighcourt.nic.in>

NOTICE

The vacancies in the different cadres of H.P. Judicial Service to be filled in by promotion from amongst the eligible Judicial Officers during the year 2016 are notified as under:-

1. Additional District and Sessions Judges in the cadre of District Judges /

Additional District Judges:

- | | | |
|----|---|----|
| a) | existing vacancies; | 02 |
| b) | future vacancies that may arise within one year due to retirement; and | 02 |
| c) | future vacancies that may arise due to elevation to the High Court, death or otherwise, say ten percent of the number of posts.(modified now) | - |

2. Civil Judges (Senior Division)

- | | | | |
|-----|--|---|----|
| (a) | Existing vacancies | = | 01 |
| (b) | Resultant vacancy by way of promotion from the cadre of Civil Judges (Jr. Division) on the basis of Merit-cum-Seniority. | = | 04 |

The intending eligible Judicial Officers may visit the High Court Website for collecting relevant information with regard to eligibility criteria time schedule, all matters connected therewith including Rules and Regulations, and the entire relevant terms and conditions connected with the Selection Process.

By Order of the Hon'ble High Court

(Rajeev Bhardwaj)
Registrar General